GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 3287 ANSWERED ON 28.03.2025

MEASURES TO PREVENT RAILWAY ACCIDENTS

3287 SHRI SAMIRUL ISLAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of railway accidents in the country in the past five years;
- (b) the details of railway accidents, places of occurrence, and the number of casualties from 2020 to 2025;
- (c) the total amount that the railways have paid as compensation to the family members of those killed in railway accidents; and
- (d) the measures Government has taken to prevent railway accidents?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

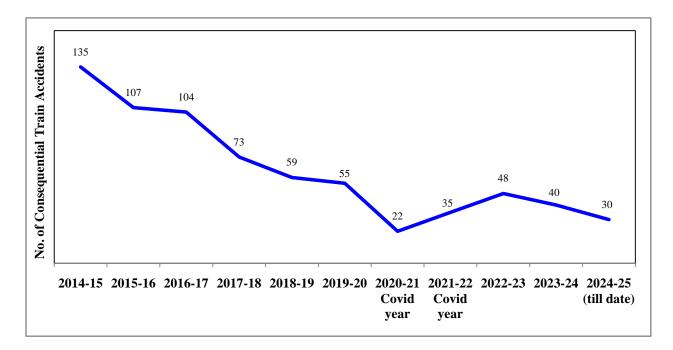
(SHRI ASHWINI VAISHNAW)

(a) to (d): Safety is accorded the highest priority on Indian Railways. As a consequence of various safety measures taken over the years, there has been a steep decline in the number of accidents. Consequential Train Accidents have reduced from 135 in 2014-15 to 30 in 2024-25 (till date) as shown in the graph below.

It may be noted that the consequential train accidents during the period 2004-14 was 1711 (average 171 per annum), which has declined to 30 in 2024-25 (till date).

Another important index showing improved safety in train operations is Accidents Per Million Train Kilometer (APMTKM) which has reduced from 0.11 in 2014-15 to 0.03 in 2023-24, indicating an improvement of approx. 73% during the said period.

The number of consequential train accidents during the last five years are depicted in the graph below:-



Consequential Train Accidents on Indian Railways and casualties (including railway passengers and railway personnel) therein are as follows:-

Period	No. of Consequential Train Accidents	No. of Deaths	No. of Injuries
2004-05 to 2013-14	1711	904	3155
2014-15 to 2023-24	678	748	2087

The various safety measures, including track modernization, taken to enhance safety in train operations are as under:-

1. On Indian Railways, the expenditure on Safety related activities has increased over the years as under:

Expenditure on Safety related activities (Rs. in Cr.)					
	2013-14 (Act)	2022-23 (Act)	2023-24 (Act)	RE 2024-25	BE 2025-26
Maintenance of Permanent Way & Works	9172	18,115	20,322	21,800	23,316

Maintenance of Motive Power	14796	27,086	30,864	31,540	30,666
and Rolling Stock					
Maintenance of Machines	5406	9,828	10,772	12,112	12,880
Road Safety LCs and ROBs/	1986	5,347	6,662	8,184	7,706
RUBs					
Track Renewals	4985	16,326	17,850	22,669	22,800
Bridge Works	390	1,050	1,907	2,130	2,169
Signal & Telecom Works	905	2,456	3,751	6,006	6,800
Workshops Incl. PUs and Misc.	1823	7,119	9,523	9,581	10,134
expenditure on Safety					
Total	39463	87,327	1,01,651	1,14,022	1,16,470

- 2. Electrical/Electronic Interlocking Systems with centralized operation of points and signals have been provided at 6,623 stations up to 28.02.2025 to eliminate accident due to human failure.
- 3. Interlocking of Level Crossing (LC) Gates has been provided at 11,089 level Crossing Gates up to 28.02.2025 for enhancing safety at LC gates.
- 4. Complete Track Circuiting of stations to enhance safety by verification of track occupancy by electrical means has been provided at 6,631 stations up to 28.02.2025.
- 5. Kavach is a highly technology intensive system, which requires safety certification of highest order. Kavach was adopted as a National ATP system in July 2020. Kavach is provided progressively in phased manner. Kavach has already been deployed on 1548 RKm on South Central Railway and North Central Railway. Presently, the work is in progress on Delhi-Mumbai and Delhi-Howrah corridors (approximately 3000 Route Km). Track side works on these routes have been completed on about 2066 RKm. Regular trials are being done on these sections.
- Detailed instructions on issues related with safety of Signalling e.g. mandatory correspondence check, alteration work protocol, preparation of completion drawing, etc. have been issued.
- System of disconnection and reconnection for S&T equipment as per protocol has been re-emphasized.
- 8. All locomotives are equipped with Vigilance Control Devices (VCD) to improve alertness of Loco Pilots.

- 9. Retro-reflective sigma boards are provided on the mast which is located two OHE masts prior to the signals in electrified territories to alert the crew about the signal ahead when visibility is low due to foggy weather.
- 10. A GPS based Fog Safety Device (FSD) is provided to loco pilots in fog affected areas which enables loco pilots to know the distance of the approaching landmarks like signals, level crossing gates etc.
- 11. Modern track structure consisting of 60kg, 90 Ultimate Tensile Strength (UTS) rails, Prestressed Concrete Sleeper (PSC) Normal/Wide base sleepers with elastic fastening, fan shaped layout turnout on PSC sleepers, Steel Channel/H-beam Sleepers on girder bridges is used while carrying out primary track renewals.
- Mechanisation of track laying activity through use of track machines like PQRS, TRT, T-28 etc to reduce human errors.
- 13. Maximizing supply of 130m/260m long rail panels for increasing progress of rail renewal and avoiding welding of joints, thereby improving safety.
- 14. Ultrasonic Flaw Detection (USFD) testing of rails to detect flaws and timely removal of defective rails.
- 15. Laying of longer rails, minimizing the use of Alumino Thermic Welding and adoption of better welding technology for rails i.e. Flash Butt Welding.
- Monitoring of track geometry by OMS (Oscillation Monitoring System) and TRC (Track Recording Cars).
- 17. Patrolling of railway tracks to look out for weld/rail fractures.
- 18. The use of Thick Web Switches and Weldable CMS Crossing in turnout renewal works.
- Inspections at regular intervals are carried out to monitor and educate staff for observance of safe practices.
- 20. Web based online monitoring system of track assets viz. Track database and decision support system has been adopted to decide rationalized maintenance requirement and optimize inputs.
- 21. Detailed instructions on issues related with safety of Track e.g. integrated block, corridor block, worksite safety, monsoon precautions etc. have been issued.
- 22. Preventive maintenance of railway assets (Coaches & Wagons) is undertaken to ensure safe train operations.
- 23. Replacement of conventional ICF design coaches with LHB design coaches is being done.

- 24. All unmanned level crossings (UMLCs) on Broad Gauge (BG) route have been eliminated by January 2019.
- 25. Safety of Railway Bridges is ensured through regular inspection of Bridges. The requirement of repair/rehabilitation of Bridges is taken up based upon the conditions assessed during these inspections.
- 26. Indian Railways has displayed Statutory "Fire Notices" for widespread passenger information in all coaches. Fire posters are provided in every coach so as to educate and alert passengers regarding various Do's and Don'ts to prevent fire. These include messages regarding not carrying any inflammable material, explosives, prohibition of smoking inside the coaches, penalties etc.
- 27. Production Units are providing Fire detection and suppression system in newly manufactured Power Cars and Pantry Cars, Fire and Smoke detection system in newly manufactured coaches. Progressive fitment of the same in existing coaches is also underway by Zonal Railways in a phased manner.
- 28. Regular counselling and training of staff is undertaken.
- 29. Concept of Rolling Block introduced in Indian Railways (Open Lines) General Rules vide Gazette notification dated 30.11.2023, wherein work of integrated maintenance/ repair/replacement of assets is planned up to 52 weeks in advance on rolling basis and executed as per plan.

The details of the Safety related works related to better maintenance practices, Technological improvements, better infrastructure and rolling stock etc. undertaken by Railways are tabulated below:-

SN	Item	2004-05 to 2013-14	2014-15 to 2024-25 (till Jan 25)	2014-25 Vs. 2004-14				
	Technological improvements							
1	Use of high-quality rails (60 Kg) (Km)	57,450 km	1.4 lakh km	More than 2 times				
2	Longer Rail Panels (260m) (Km)	9,917 km	76,000 km	More than 7 times				
3	Electronic Interlocking (Stations)	837 stations	3,243 stations	4 times				
4	Fog Pass Safety Devices (Nos.)	As on 31.03.14: 90 nos.	As on 31.01.25: 25,293	281 times				
5	Thick Web Switches (Nos.)	Nil	27,079 nos.					

	Better maintenance practices							
1	PrimaryRail Renewal (Track	32,260 km	49,000 km	1.5 times				
	Km)							
2	USFD (Ultra Sonic Flaw	79.43 lakh	1.9 crore	More than 2				
	detection) Testing of Welds			times				
	(Nos.)							
3	Weld failures (Nos.)	In 2013-14:	In 2024-25: 301 nos.	92 % reduction				
		3699 nos.						
4	Rail fractures (Nos.)	In 2013-14:	In 2024-25: 243 nos.	91% reduction				
		2548 nos.						
	Better infrastructure and Rolling stock							
1	New Track KM added (Track	14,985 nos.	34,000 km	More than 2				
	km)			times				
2	Flyovers (RoBs)/	4,148 nos.	12,771 nos.	More than 3				
	Undermassas (DUPs) (Nos.)			times				
	Underpasses (RUBs) (Nos.)							
3	Unmanned Level crossings (As on	As on 31.03.24: Nil	Removed				
	nos.) on BG	31.03.14: 8948	(All eliminated by					
			31.01.19)					
4	Manufacture of LHB Coaches	2,337 nos.	41,551	More than 17				
	(Nos.)			times				

Accident victims are paid ex-gratia relief soon after an accident or untoward incident. Total amount of ex-gratia paid by the Railways to the next of kin of deceased in train accidents during the last five years (2019-20 to 2023-24) is Rs 30.30 Cr.

Compensation for death/injury of railway passengers in train accidents and untoward incidents as defined under Section 124 and Section 124-A (read with Section 123) of the Railways Act, 1989, is decided by Railway Claims Tribunal (RCT) on the basis of a claim application filed by the victims/their dependents before RCT and it disposes of the cases after following the due judicial process. Railway Administration pays compensation only when a decree is awarded by Hon'ble RCT in favour of the claimant and Railways decide to implement the decree. Compensation amount is over and above the ex-gratia amount. Total amount of compensation paid by the Railways to the next of kin of deceased in train accidents during the last five years (2019-20 to 2023-24) is Rs. 24.15 Cr.

It may be noted that the compensation paid in a year need not necessarily relate to the accidents/ casualties in that year alone. The amount paid in a year depends upon the number of cases finalized by Railway Claims Tribunals (RCTs) or other Courts of Law in a particular year irrespective of the year(s) in which the accident they pertain to, have occurred.
